

**NATIONAL COMPANY LAW TRIBUNAL  
GUWAHATI BENCH  
GUWAHATI**

**ORDER SHEET OF THE HEARING ON 14<sup>TH</sup> SEPTEMBER, 2023, 02:30 P.M.**

IA(IBC)/30/34//GB/2023 IN  
IA(IB)/56/GB/2022 IN  
CP(IB)/23/GB/2022

**Present: 1. Hon'ble Member (Judicial), Shri H.V. Subba Rao  
2. Hon'ble Member (Technical), Shri K.K. Singh**

Name of the Company	Bishal Jayaswal Vs. Kannan Triuvengadam, Liquidator.
Under Section	U/r 34 of NCLT Rules, 2016.

For Petitioner (s) :Mr. Sandip Bajaj, Adv.

For Respondent (s) : Mr. Joy Saha, Sr.Adv.  
Mr. Saunak Mitra, Adv.

**ORDER**

Both sides present. List this matter before the regular Bench for further hearing  
on **10.10.2023**

**Sd/-**

**Shri K.K.Singh  
Member (Technical)**

**Sd/-**

**H.V. Subba Rao  
Member (Judicial)**